CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

D.A.No. 2210/1996

Thursday this the 14th day of November,1996

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Shri U.D.Summi, Assistant Station Master Patel Nagar, NewDelhi.

. Applicant

(By Advocaté Mr. Rishikesh)

Vs.

- Union of India through its Secretary, Ministry of Railways Shastri Bhawan, New Delhi.
- General Manager, Northern Railway, Baroda House NewDelhi.
- Divisional Railway Manager Northern Railway, Bikaner (Raj).

... Respondents

The application having been heard on 14.11.1996 the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

tearned counsel for applicant seeks leave to withdraw the application, as he intends to file a comprehensive application. We grant leave and dismiss the application as withdrawn without expressing any opinion on the merits. No costs.

Dated this the 14thday of November, 1996.

S.P.BISWAS ADMINISTRATIVE MEMBER CHETTUŔ SANKARAN NAIR(J) CHAIRMAN

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